

ITEM NO.1501
(For Judgment)

COURT NO.6

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.7184-7185/2013

J S LUTHRA ACADEMY & ANR.

Appellant(s)

VERSUS

THE STATE OF JAMMU AND KASHMIR & ORS.

Respondent(s)

Date : 30-10-2018 These appeals were called on for pronouncement of Judgment today.

For Appellant(s)

Mr. Bimal Roy Jad, AOR
Mr. N.G. Dev, Adv.
Ms. Shikha Dixit, Adv.
Mr. Swami Nath, Adv.

For Respondent(s)

Mr. M. Shoeb Alam, AOR
Mr. Ujjwal Singh, Adv.
Mr. Mojahid Karim Khan, Adv.

Hon'ble Mr. Justice Mohan M. Shantanagoudar pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana and His Lordship.

The appeals are allowed in terms of the signed Reportable Judgment.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)